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the Sarojini Devi Bye Hospital, Hyderabad and also demonstrated techniques and gave lectures on ophthalmology at the All India Institute of Medical Sciences, New Delhi and the Post Graduate Institute of Medical Sciences, New Delhi and the Post Graduate Institute of Medical Education and Research, Chandigarh. An Indian team led by the Director of Ophthalmology, Sarojini, Devi Eye Hospital, Hyderabad visited USSR in November/December 1977 and signed a protocol in which surgical correction of myopia has been included as one of the subjects of mutual interest in which scientific-technical collaboration could be carried out between the Sarojini Devi Eye Hospital, Hyderabad and the Moscow Scientific Research Laboratory of Experimental and Clinical Problems of Eye Surgery. Under this Indo-Soviet Programme of Cooperation in Science and Technology there is also scope for training Indian Ophthalmologists in techniques of eye surgery and for further visits to India by Soviet Specialists.

घोघा रोग

8366. भी विनायक प्रसाद थादव : क्या स्वास्थ्य भीर परिवार कल्याच मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि बिहार में सहरसा जिले में और विशेषकर बब्धियार-पुर, सलरबूजा और अन्य प्रखण्डों में नैकड़ों व्यक्ति एकाएक बोधा रोग (गर्दन मोटी हो जाना) से प्रसित हो गए हैं और दिन प्रतिदिन यह बीसारी महासारी का रूप ले रही है;
- (ख) क्या यह भी सच है कि लोगों ने स्थानीय बड़े डाक्टर को इसकी सूचना दी परन्तु राज्य सरकार डाक्टरी इलाज के लिए कोई व्यवस्था नहीं कर रही है; भौर
- (ग) यदि उपरोक्त भाग (क) और (ख) का उत्तर हां में हो, तो क्या केन्द्रीय सरकार इसकी जांच के लिए डाक्टरों का एक दल भेजेगी?

स्वास्थ्य तथा परिवार कल्याण मंत्रालय में राज्य मंत्री (थी कगवस्थी प्रसाद यावक): (क) से (ग) . वांछित सूचना राज्य सरकार से एकतित की जा रही है स्रोर ज्यों ही मिल जाएगी, सभा पटल पर रख दी जाएगी !

Indians Working Abroad in U.N. Agencies.

8967. SHRI L. L. KAPOOR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have any information of number of Indian citizens working abroad in different U.N. agencies and private and public organisation and with the foreign Government;
- (b) what is the average salary per year of the post in the rank of Under Secretary and Asstt. Secretary General employed in the U.N. organisation and its subsidiaries and the other perquisites given to them;
- (c) whether this income is subject to income-tax, if not, the reasons thereof; and
- (d) whether Government have any proposal to tax the salary and perquisites of such Indian citizens employed in U.N. and its subsidiary agencies. If not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU):
(a) According to the latest published information, 816 Indians were working in the United Nations and its various agencies in 1975. We do not have information regarding the employment of Indian citizens by foreign private and public organisations and governments.

- (h) The annual gross salary of the post of Under Secretary General employed in the U.N. \$76,030/- and of an Assistant Secretary General employed in U.N. is \$67,430/-.
- (c) and (d). The facts are being collected.

Appointment of Computers/Investigators

8368. SHRI MOHAN SINGH TUR : SHRI VASANT SATHE :

Will the Minister of PARLIAMENT-ARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether according to the rules of recruitment and Promotion and the amendments thereto, seniority lists of Computers and Investigators in the Ministry of Labour and the Labour Bureau, Simla have been regularly issued quota-wise earh year; and
- (b) whether Clerks and staff of the D.G. E. & T. have been accommodated in the posts of Computers/Investigators in the

Ministry and the Labour Bureau, Simla to the detriment of the interests of Computers and Investigators already working in these organisations, whose only avenue of promotion is in their own line and if so, the steps contemplated, if any to rectify this imbalance?

THE MINISTFR OF PARLIA-MENTARY AFFAIRS AND I ABOUR (SHRI RAVINDRA VARMA)

(a) Computers
In respect of Computers of Labour Burcau, the seniority list has been issued as per quota maintuned for the purpose of the Ministry of I abour, the question of finalizing their seniority has been taken up

Intestigators grade II In respect of Investigators Grade II in the Labour Bureau, the semonty list has not yet been finalised due to Writ Petition filed by certain Investigators Grade II in the Himachal Pradeah High Court In respect of Investigators Grade II of the Ministry of Labour, the semontry list was finalized some time back and is being updated

(b) U D Cs /Steno Grade III/L D Cs are eligible for appointment as Computers/Investigators Grade II under the Recruitment Rules Computers are also eligible for promotion as Investigators Grade II under those Rules In view of this, the service interests of Computers/Investigators in the Ministry and in the Labour Bureau are not jeopardized

डाक-सार विभाग के प्रामीण क्षेत्रों में काम करने वाले कर्मकारियों को विकित्सा सुविधायें

8369. भी दया राम शास्य न्या सचार मत्री यह बताने की कृपा करेगे कि

- (क) प्रामीण क्षेत्रों में काम करने वाले डाक-त्तर विभाग के कर्मचारियों को चिकित्सा सुविधाए देने के लिए क्या प्रबन्ध किये गये हैं भौर उनके एवं उनके बच्चों के उपचार पर किये गये व्यय की प्रतिपूर्ति किस प्रकार की जाती है, भौर
- (ख) उत्तर प्रदेश में ग्रामीण क्षेत्रा में काम करने वाले डाक-तार विभाग के क्यें-चारियों को गत दा वर्षों में चिकित्सा विलो के रूप में कितनी राशि की प्रतिपूर्ति की गई?

- सचार मंत्रोलय में राज्य मंत्री (भी नरहरि प्रसाव सुवावेव साव) : नेन्द्रीय सेवा (चिकित्सा) नियमाबली, 1944 मे शहरी भीर देहाती दोनो स्थाना के कर्म-चारिया की प्राधिकृत चिकित्सको द्वारा चिक्तिसा भीर उपचार के लिए व्यवस्था है भीर कर्मचारिया द्वारा चिक्तिसा पर किये गये खर्च की प्रतिपूर्ति उन नियमों में निर्धारित सीमा तक की जाती है। देहाती इलाको मे, जहा काई भी केन्द्रीय या राज्य सरकार का डाक्टर नही होता, प्राइवेट रजिस्टर्ड विकित्सको को प्राधिकृत चिकित्सक के बतौर नियक्त किया जाता है। नियमा में ऐसी भी व्यवस्था है वि प्रापातकाल में यथोचित दुरी के भीतर यदि सरकारी/मान्यता प्राप्त ग्रस्पतातय या चिकित्सक उपलब्ध नहीं हो ता प्राइवेट चिकित्सको या गैर मान्यता प्राप्त श्रस्पतालो मे इलाज कराने पर भी चिकित्सा व्यय की एक निर्धारित सीमा तक प्रतिपूर्ति कर दी जाए ।
- (ख) उत्तर प्रदेश सिंहल के देहाती इलाको मंडाक-तार कर्मचारियो पर चिकित्सा क्यय की प्रतिपूर्ति हेतु किए गए खर्च के सम्बन्ध में धलग से धाकडे नहीं रखें जाते। तथापि 1975-76 धीर 1976-77 के दो वधों में उत्तर प्रदेश के देहाती धीर शहरी इलाका में इस सम्बन्ध में कुल कमशः 30 91 लाख धीर 23 22 लाख कपये खर्च किये गए थे।

P. C. Os. in Gujarat.

8370 SHRI HITENDRA DFSAI Will the Minister of COMMUNICATIONS be pleased to state

- (a) how many villages in Gujarat have facilities for telephone public call offices,
- (b) what is the target of Government for next five years for improving these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEV SAI) (a) 786 village in Gujarat are having telephone facilities as on 1-4-1978,